Information note to the Press (Press Release No. 114 /2019)

For Immediate release

Telecom Regulatory Authority of India

Implementation of Telecommunication Mobile Number Portability (Seventh Amendment) Regulations, 2018

New Delhi, 8th November, 2019- Implementation of the Telecommunication Mobile Number Portability (Seventh Amendment) Regulations 2018.

2. The Telecom Regulatory Authority of India (TRAI) has issued Telecommunication Mobile Number Portability (Seventh Amendment) Regulations, 2018 (9 of 2018) on 13th December 2018. As per these regulations, and subsequent notifications, the revised Mobile Number Portability (MNP) process is scheduled to be in force w.e.f. 11th November 2019.

3. As per the discussions taken place during the meetings with Mobile Number Portability Service Providers (MNPSPs) and Telecom Service Providers (TSPs) on 21st October 2019 and 31st October 2019, it is imperative that robust testing of the systems of TSPs and MNPSPs should be completed successfully before migration to the new process so that the subscribers are not inconvenienced due to system related issues. However, it was observed that earlier indicated timelines could not be achieved due to prolonged testing process.

4. Accordingly, vide press release dated 4th November 2019, it was informed that the date of implementation of Telecommunication Mobile Number Portability (Seventh Amendment) Regulations, 2018, has been postponed. The exact date of implementation of Mobile Number Portability seventh amendment regulations could not be notified earlier as the tentative date for completion of testing was being ascertained.

5. The status of testing has been reviewed and in view of the current status of testing, the Authority vide notification dated 8th November 2019 has extended the timeline for implementation of Telecommunication Mobile Number Portability (Seventh Amendment) Regulations, 2018, from 11th November 2019 to 16th December 2019 giving additional time for reconfirming the desired tests.

6. For any clarification/information, Shri S. T. Abbas, Advisor (Networks, Spectrum and Licensing) may be contacted at Tel. No. +91-11-23210481, Fax No. +91-11-23232677.

Srivastaval Secretary Incharge